

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 27/08/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1261/IB/2018
NAME OF THE PETITIONER(S) : FOMRA ELECTRICALS
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

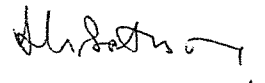
1. Abdul Rahman.
For M/s. Nathan & Associates

Counsel for Corporate debtor



2. A. C. Pathyanarayana

As O.C



(9)

[CP/1261/IB/2018]

ORDER

On the withdrawal memo filed by the Operational Creditor counsel, this CP/1261/IB/2018 is hereby **dismissed as withdrawn**.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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